

RAILWAY CORRUPTION ENQUIRY COMMITTEE

*1175. **Shri S. C. Singhal:** Will the Minister of Railways be pleased to refer to the replies to the supplementaries on starred question No. 340 asked on the 24th November, 1954 and state:

(a) the expenditure incurred so far on the Railway Corruption Enquiry Committee; and

(b) the amount paid by way of daily and travelling allowances to its members during this period?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) and (b). Total amount spent so far is Rs. 12,513-8-0 including Rs. 24,612-2-0 paid as daily and travelling allowances to the members.

DEMANDS OF ALL-INDIA BUILDING WORKERS UNION

*1178. **Shri T. B. Vittal Rao:** Will the Minister of Labour be pleased to state:

(a) whether the All India Building Workers' Union have placed certain demands before Government;

(b) if so, what are their demands; and

(c) the action taken by Government thereon?

The Minister of Labour (Shri K. K. Desai): (a) Yes.

(b) The demands are for:

- (i) recognition of the union;
- (ii) a housing scheme for building workers;
- (iii) weekly off with pay;
- (iv) fixing of the work load;
- (v) constitution of a tripartite Labour Board for building workers;
- (vi) departmental action against a contractor, who, it is alleged, habitually harasses and exploits the workers.

(c) The Union has been informed by the Central Public Works Department to represent their grievances to the State Government as these pertain to the workers employed in the building and construction industry by contractors.

RAILWAY EMPLOYEES

*1183. **Shri Nambiar:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that 450 clerks, signallers and Ex-grainshop staff of the Eastern Railway have been reverted to class IV category; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) On the ex-Bengal Nagpur Railway section of the Eastern Railway, recently some 284 non-matriculate clerks of the Grainshop Department and 7 non-matriculate signallers have been reverted to class IV categories. Information in regard to ex-East Indian Railway section is not available.

(b) A total of 885 non-matriculいたes had been temporarily recruited, mainly for grainshop work on the ex-B. N. Railway. The question of absorbing them in permanent posts was examined with due regard to their educational qualifications and quality of work. Those who were found unsuitable for permanent retention in class III have been given alternative employment in class IV, as stated above.

AUXILIARY MEDICAL PERSONNEL

*1184. **Dr. Rama Rao:** Will the Minister of Health be pleased to refer to the reply given to starred question No. 537 on the 6th September, 1954 and state the progress made in the scheme for training of Auxiliary Medical personnel in the country?

The Minister of Health (Rajkumari Amrit Kaur): Further consideration has been given to the scheme. In view of conflicting opinions received